

the Press Commission have been called for from concerned press organisations/associations. Modifications would be made after considering these suggestions.

(c) A statement containing the names of Chairman and Members of the Press Commission, who have resigned is attached. New members have not yet been appointed.

Statement

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| 1. Justice P. K. Goswami | Chairman |
| 2. Shri Abu Abraham | Member |
| 3. Shri Prem Bhatia | Member |
| 4. Shri S. N. Dwivedy | Member |
| 5. Shri Moineudin Harris | Member |
| 6. Shri Ravi Mathai | Member |
| 7. Shri Yashodar N. Mehta | Member |
| 8. Shri V. K. Narasimhan | Member |
| 9. Shri F. S. Nariman | Member |
| 10. *Shri Nikhil
Chakravartty | Member |
| 11. Shri S. H. Vatsyayan | Member |

*Shri Nikhil Chakravartty was appointed as Member of the Press Commission on 23rd November, 1978 on the resignation of Shri Arun Shourie.

Ghatal Master Plan for prevention of Floods in Midnapur, Howrah and Hooghly Districts of West Bengal

107. SHRIMATI GEETA MUKHERJEE: Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to state:

(a) whether Government have received from the Government of West Bengal a scheme called Ghatal Master Plan for prevention of recurring floods in a vast area of Midnapur, Howrah and Hooghly Districts of West Bengal; and

(b) if so, what action has been taken by the Government for clearing the scheme and when is it expected to be cleared?

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A.

B. A. GHANI KHAN CHAUDHURI): (a) and (b). The State Government has sent the scheme to the Ganga Flood Control Commission which is scrutinising it. It is expected that the scheme would be sent to the Technical Advisory Committee of the Planning Commission for clearance in March, 1980

Allocation of Power produced by D.V.C.

108. SHRIMATI GEETA MUKHERJEE: Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to state:

(a) the basis of allocation of power produced by DVC (Damodar Valley Corporation) amongst its various consumers, what priority is given for supply of power to (CESC) Calcutta Electric Supply Company and the basis of such priority and how the same compares with the other consumers particularly TISCO;

(b) the contractual obligation of the DVC for supply of power to CESC and is the contractual amount incorporated in the agreement conditioned by the quantum of power produced by DVC; and

(c) the average amount of power supply by the DVC during morning and evening peak period to the CESC during last one year and how the same compares with the contractual obligation and how this condition compares with other consumers of DVC, particularly TISCO Plant at Jamshedpur?

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A. B. A. GHANI KHAN CHAUDHURI): (a) The basis of allocation of power produced by the DVC amongst its various consumers has been decided after consultation with the State Electricity Boards, Planning Commission and Ministry of Home Affairs. According to the graded